

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.379 OF 2018

IN THE MATTER OF:

Satori Global Ltd & Anr

Appellant

Vs

Sailja Krishna & Ors

Respondents

For Appellant: Mr. Arun Kathpalia, Sr.Advocate with Mr. Swapnil Gupta, Advocates.
Respondent: Ms. Shailja Krishna, Advocate for R1.

And

COMPANY APPEAL(AT) NO.395 OF 2018

IN THE MATTER OF:

Manjula Jhunjhunwala

Appellant

Vs

Sailja Krishna & Ors

Respondents

For Appellant:- None.

For Respondents: - Ms Shailja Krishna, Advocate for R1.

Mr. Arun Kathpalia, Sr. Advocate and Mr. Swapnil Gupta, Advocates R2 and R4.

O R D E R

09.08.2019 - Arguments advanced by learned counsel for the appellants, Mr. Arun Kathpalia, Senior Advocate continued today but hearing remained inconclusive. Post these appeals for further hearing on **11th and 12th September, 2019 at 12 Noon.**

(Justice Bansilal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn